

GOVERNMENT OF INDIA
MINISTRY OF COOPERATION

RAJYA SABHA
UNSTARRED QUESTION NO. 2081
TO BE ANSWERED ON 19th MARCH, 2025

National Co-operative Organics Limited

2081 # Shri Aditya Prasad:

Will the Minister of COOPERATION be pleased to state:

- (a) the categories under which ordinary membership of National Co-operative Organics Limited can be taken;
- (b) the details of the membership fees prescribed for different categories and the number of shares to be bought by a member of each category; and
- (c) the total number of Co-operative Members of Bharatiya Beej Sahakari Samiti Limited (BBSSL) till now?

ANSWER

THE MINISTER OF COOPERATION
(SHRI AMIT SHAH)

- (a) Following persons are eligible to be admitted as ordinary member of the National Cooperative Organics Limited (NCOL):
- i. Any multi-state co-operative society or any co-operative society registered or deemed to be registered under any law relating to cooperative societies for the time being in force in any State or UT;
 - ii. The National Co-operative Development Corporation (NCDC) established under the National Co-operative Development Corporation Act, 1962;
 - iii. Any other corporation owned or controlled by the Government;
 - iv. Such class or classes or persons or association of persons as may be permitted by the Central Registrar having regard to the nature and activities of the Society.

Further, no individual shall be eligible to become ordinary member of the NCOL.

- (b) The details of the share capital required to be subscribed for membership of NCOL under various classes are tabulated as under:

Sl. No	Class	Classification of Membership	No. of Shares to be subscribed
i.	1	Co-operative organizations such as Gujarat Cooperative Milk Marketing Federation Limited (GCMMF), National Agricultural Co-operative Marketing Federation of India Limited (NAFED), National Cooperative Consumers Federation of India Limited (NCCF); National Co-operative Development Corporation (NCDC) and National Dairy Development Board (NDDB) or any other entity which intends to become Class-1 member	At least 2,00,000 shares of the face value of ₹1,000/- each
ii.	2	A State level or apex co-operative society and multi-state co-operative society, other than mentioned in Sl. No.(i) above	At least 1,000 shares of the face value of ₹ 1,000/- each
iii.	3	A co-operative society, other than a State or primary co-operative society	At least 100 shares of the face value of ₹ 1,000/- each
iv.	4	A primary co-operative society	21 shares of the face value of ₹ 1,000/- each
v.	5	Such class or classes or persons or associations of persons as may be permitted to become members	At least 21 shares of the face value of ₹ 1,000/- each

Every member shall pay an admission fee of ₹ 500/- or such amount as may be specified by the Board from time to time.

(c) As of now, a total of 19,171 cooperative societies have become members of Bharatiya Beej Sahakari Samiti Limited (BBSSL).
